

Form 1 – HARYANA									
List of cases e-filed during the month of April' 2026									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of April' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of April' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of April' 2026						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Sh. Sudhir Kumar, CJ(SD)	Karnal	Sh. Sudhir Kumar, CJ(SD)	5	CS	1
2	Sh. Sudhir Kumar, CJ(SD)	Karnal	Sh. Sudhir Kumar, CJ(SD)	5	Arbitration	19
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil
1	Ms. Ranjana Aggarwal, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	15	--	--
2	Sh. Rajneesh Kumar, Additional District & Sessions Judge, Yamuna Nagar	--do--	--	23	--	--
3	Sh. Sudeep Goel, Additional District & Sessions Judge, Yamuna Nagar (Defunct Court)	--do--	--	22	--	--
4	Ms. Diksha Dass Ranga, Civil Judge (Sr. Divn.)	--do--	--	1	--	--
5	Ms. Indu Bala, Addl. Civil Judge (Sr. Divn.)	--do--	--	3	--	--
6	Dr. Karuna Sharma, Addl. Civil Judge, (Sr. Divn.)	--do--	--	23	--	--
7	Sh. Sukhdev Singh, Addl. Civil Judge (Sr. Divn.), Bilaspur	--do--	--	1	--	--

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of April' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Sunil Chauhan	GURUGRAM	CS/66/2022	ECO VS SHRI YOGRAJ	ARPIT SAINI	21.05.2022	29.04.2026
			CS/80/2024	SWATI VS IDPA	MUKESH KUMAR	31.07.2024	10.04.2026
			CS/86/2023	ADM VS BLA	DEEPAK YADAV	22.08.2023	06.04.2026
			CS/106/2025	TIMELINE VS RAPTI	SURENDER SINGH	19.08.2025	04.04.2026
			CS/83/2024	M/S LAMBA VS M/S DESWAL	DHARMENDER YADAV	02.08.2024	02.04.2026
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Sukhpreet Singh, AD&SJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	30.05.2020	-
2	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	CS/8/2024	Hetro Private Ltd Through Sh Harsh Sharma Vs M/s AB Polymer through Amit Bansal & ors	Ms. Preeti Sharma	02.07.2024	24.04.2026
3	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2024	Sachin Ahlawat Vs Naresh Panwar	Sh. V.S. Rathi	17.12.2024	07.04.2026
4	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2025	M/s ADS Spirits Pvt Ltd through Yashveer Singh Kadian Assistant General Manager Vs M/s Rahul Arora L-1 Ambala (2022-2023) through its prop Rahul son of Raikumar	Ms. Somvati Kadian(P),	05-08-2025	-
5	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/2/2025	Teamasia Tecncal Textiles Pvt Ltd through its Director Mr Dev Raj Anand Vs Sandeep Goyal Prop M/s Jai Shree Laxmi Ploymers	Baasir Aziz(P),	06-08-2025	04.04.2026
6	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30.05.2020	17.04.2026
7	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Regligious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30.05.2020	06.04.2026
8	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2023	M/s Gautam highway Solution Vs M/s Sadbhav Infrastructure Project	Sh.Rajnish Sharma	21.08.2023	16.04.2026
9	Ms.Harsimran Kaur Keron, CJ(JD), Bahadurgarh	Jhajjar	Rsuit/117/2023	M/S R.G. Industrial Corporation Vs M/S Lobo Tyre Factory	Sh. Raj Kumar Sharma	11.10.2023	-
10	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Rsuit/08/2024	M/S Mahavir Industries Vs M/s Ping Telematics	Sh. Sandeep Gupta	01.02.2024	01.04.2026
11	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/1/2025	M/S STERIMEDSURGICALS INDIA LIMITEDTHROUGH SHRI RAGHU KAPOOR Vs M/S PARADISE PLASTICS ENTERPRISES LTD	Maresh Kumar Advocate(P),	15-02-2025	-
12	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/3/2025	M/S SAMARTH REXINES PRIVATE LIMITEDTHROUGHSHRI SUDHANSHU KUMAR GUPTA Vs M/S AALISHAN FOOTWEAR	Maresh Kumar Advocate(P),	18-02-2025	-
13	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/2/2025	M/S SAMARTH REXINES PRIVATE LIMITEDTHROUGH SHRI SUDHANSHU KUMAR GUPTA Vs M/S SANDHAYA INDUSTRIES	Maresh Kumar Advocate(P),	18-02-2025	-
14	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/4/2025	M/S JINDAL METALS AND ALLOYS LTD THROUGH SHRI RAJEEV RANJAN PATHAK Vs NAZMA MASTER	Manoj Kumar Jha(P),	07-03-2025	-
15	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/5/2025	M/S SAMARTH REXINES PVT LTD Vs M/S DESIRE OVERSEAS PVT LTD	Maresh Kumar Advocate(P),	18-03-2025	-

16	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/6/2025	M/s Ashank Industries Vs Bld Metal and Alloys Private Limited	Sunil Kaushik(P),	11-07-2025	04.04.2026
17	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/8/2025	SPINKS INDIA Vs MONATO MICRO FOOTSTEPS PVT LTD	Sunil Kaushik(P),	12-08-2025	-
18	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/9/2025	TEAMASIA TECHNICAL TEXTILES PVT LTD Vs J K SHOES	Sunil Kaushik(P),	22-08-2025	-
19	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/10/2025	TEAM ASIA TEXTILE Vs KAMBOJ FOOTWEAR	Sunil Kaushik(P),	22-08-2025	-
20	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/11/2025	TEAM ASIA TECHNICAL Vs DAKSH FOOTWEAR	Sunil Kaushik(P),	22-08-2025	-
21	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/12/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs INSPIRE INFINITY PVT LTD THROUGH ITS DIRECTORS		13-11-2025	-
22	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/13/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs RANGER SHOES THROUGH ITS PROP SUKHENDU SEN GUPTA		13-11-2025	-
23	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/14/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs S S R FOOTWEAR THROUGH ITS PROP SANDEEP GUPTA		14-11-2025	-
24	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/15/2025	KAMAL KUMAR KHERA Vs Smartpaddle Technology Private Limited		21-11-2025	-
25	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/16/2025	Kavita Gupta Vs Euroe Press India Pvt Ltd		23-12-2025	-
26	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/1/2026	SLS ROTOGRAVURE THROUGH ITS AUTHORIZED PARTNER SAURABH MALIK Vs ESS KAY ENTERPRISES THROUGH ITS PROPRIETOR HARSHIT GUPTA		17-04-2026	17-04-2026
27	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/2/2026	SLS ROTOGRAVURE THROUGH ITS AUTHORIZED PARTNER SAURABH MALIK Vs CRS PACKAGING COMPANY THROUGH ITS PROPRIETOR LOKESH KUMAR		17-04-2026	17-04-2026
28	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/3/2026	SLS ROTOGRAVURE THROUGH ITS AUTHORIZED PARTNER SAURABH MALIK Vs SHRI RADHA MADHAV PACKAGING THROUGH ITS PROPRIETOR HARIOM GUPTA		17-04-2026	17-04-2026
29	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/4/2026	SLS ROTOGRAVURE THROUGH ITS AUTHORIZED PARTNER SAURABH MALIK Vs R S PACKAGING THROUGH ITS PROPRIETOR SARFRAZ AHMED		17-04-2026	17-04-2026
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil

Form 5

1	Sh. Hem Raj Mittal, ADJ, Palwal	Palwal	Commercial Suit-02-2026	M/s Food and Biotech Engineers Pvt. Ltd. Vs. M/s Choudhary Cheese Bazaar Private Ltd. And another	Sh. D. K. Gosain , Advocate for plaintiff	30.04.2026'	30.04.2026'
2	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-5-2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Hitesh Kumar Adv. For defendant.	27.04.2022	28.04.2026'
3	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-02-2023	Avon Containers Vs Vimal Plast India & Ors.	Sh.Tarun Aggarwal, Adv. For plaintiff & Sh Ashish Arora, Advocate for defendant no. 1 to 5.	14/09/23	04.04.2026'
4	Sh.Prateek Jain, ADJ, Palwal	Palwal	Commercial Suit-01-2025	CMR Green Technologies Ltd Vs Aplus Rohstoffrecycling GMBH	Advocate- Gulafsha Gupta for Plaintiff	27.11.2025'	06.04.2026'
5	Ms Anjali Jain, CJSJ, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023	17.08.2022	26.02.2026'(No date was fixed during this month)
6	Ms Anjali Jain, CJSJ, Palwal	Palwal	CS-468-2025	Anil, Proprietor of Manvi Enterprises Vs IWL India Pvt. Ltd.	Sh. Gyanender Sharma, counsel for plaintiff	18.04.2025'	18.03.2026'(No date was fixed during this month)
7	Ms. Aakriti Verma, CJD, Palwal	Palwal	Commercial Suit-01-2026	IDBI Bank Vs Narvir & etc.	Sh. Deepak Paliwal Advocate for plaintiff	27.02.2026'	30.04.2026'
8	Ms. Aakriti Verma, CJD, Palwal	Palwal	Commercial Suit-02-2026	IDBI Bank Vs Shakuntla & etc.	Sh. Deepak Paliwal Advocate for plaintiff	27.02.2026'	30.04.2026'
9	Ms. Aakriti Verma, CJD, Palwal	Palwal	Commercial Suit-03-2026	IDBI Bank Vs Tejbeer & etc.	Sh. Deepak Paliwal Advocate for plaintiff	27.02.2026'	30.04.2026'
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA													
Contested Commercial cases disposed during the month of April' 2026													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh.Surender Kumar, AD&SJ	Faridabad	Comm.Appeal/1/2026	M/s Mauria Udyog Vs. M/s Eurospa Towels	Sh.Vipul Sharma & Sh.Deepak Gera	21-01-2026	NO	24-04-2026	93	Contested	-	-	3-A of Commercial Court Act, 2015
2	Ms.Sanchita Singh, CJ(JD)	Faridabad	Comm.Suit./118/2024	M/s PR Packaging Vs. M/s Bacchus Ent. Ltd.	Sh.J.P.Bhati	06-08-2024	NO	18-04-2026	620	Contested	-	-	Suit for Recovery
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Sunil Chauhan	GURUGRAM	CS/91/2024	ZOLADEL VS DREAM	SANDEEP ANEJA	01.07.2023		46120	2 YEARS 08 MONTHS	DECREED			
			ARB/8/2024	SUPERINTENDING VS RK JAIN	PRAKASH SINGH	08.09.2021		02.04.2026	04 YEARS 06 MONTHS	DISMISSED			
			ARB/166/2025	ONE MOBIKWIK VS NOVAS	MANOJ KUMAR YADAV	20.02.2026		46122	02 MONTHS	ALLOWED			
			ARB/105/2025	M/S GUPTA VS YFC	ARUN KUMAR SHARMA	27.08.2025		17.04.2026	07 MONTHS	DISMISSED			
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Navjeet Klair, AD & SJ, Sirsa	Sirsa	CA/28/2023	Bhushan Kumar VS Raj Singh	Sh. Ashish Singla, Adv.	23.01.2023	No	09.04.26	1172	Contested/Dismissed	09.04.26	1	Recovery
2	Ms. Navjeet Klair, AD & SJ, Sirsa	Sirsa	CA/346/2023	Sher Singh Vs Amir Chand Chawla	Sh. Neeraj Narula, Adv	05.12.23	No	17.04.26	864	Contested/Dismissed	17.04.26	1	Recovery
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamuna Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil